

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No. 154 of 2010**  
**Original Application No. 174 of 2010**  
**Original Application No. 178 of 2010**  
**Original Application No. 198 of 2010**

**Tuesday, this the 18<sup>th</sup> day of January, 2010**

**CORAM:**

**Hon'ble Mr. Justice P.R. Raman, Judicial Member**  
**Hon'ble Mr. K. George Joseph, Administrative Member**

**1. Original Application No. 154 of 2010 -**

1. K.R. Reena, U.D. Clerk, Passport Office, Ernakulam.
2. N.M. Suhara Beevi, U.D. Clerk, Passport Office, Ernakulam.
3. K.M. Ponnu, U.D. Clerk, Passport Office, Ernakulam. ....

**Applicants**

**(By Advocate – Mr. P. Santhosh Kumar)**

**V e r s u s**

1. Union of India, represented by the Secretary, Ministry of External Affairs, Government of India, New Delhi.

2. Joint Secretary (CPV) and Chief Passport Officer, Ministry of External Affairs, New Delhi.

3. Regional Passport Officer, Cochin-36.

4. Bennakumari S., UDC, Regional Passport Office, Thiruvananthapuram. ....

**Respondents**

**[By Advocate – Mr. Sunil Jacob Jose, SCGSC (R1-3) & Mr. T.C. Suresh Menon (R4)]**

**2. Original Application No. 174 of 2010 -**

1. P.T. Rajagopal, U.D. Clerk, Passport Office, Kozhikode.

11

2. K. Unnikrishnan, U.D. Clerk, Passport Office, Kozhikode.
3. N. Girija, U.D. Clerk, Passport Office, Kozhikode.
4. P. Vinodini, U.D. Clerk, Passport Office, Kozhikode.
5. P. Sivarani, U.D. Clerk, Passport Office, Kozhikode.
6. P. Remadevi, U.D. Clerk, Passport Office, Kozhikode.

**Applicants**

**(By Advocate – Mr. P. Santhosh Kumar)**

**V e r s u s**

1. Union of India, represented by the Secretary, Ministry of External Affairs, Government of India, New Delhi.
2. Joint Secretary (CPV) and Chief Passport Officer, Ministry of External Affairs, New Delhi.
3. Regional Passport Officer, Kozhikode.

**Respondents**

**[By Advocate – Mr. Sunil Jacob Jose, SCGSC, Mr. P. Ramakrishnan (R4-10) & Mr. S. Radhakrishnan (R11-17)]**

3. **Original Application No. 178 of 2010 -**

K.S. Sindhu, U.D. Clerk, Passport Office, Thiruvananthapuram.

**Applicant**

**(By Advocate – Mr. P. Santhosh Kumar)**

**V e r s u s**

1. Union of India, represented by the Secretary, Ministry of External Affairs, Government of India, New Delhi.
2. Joint Secretary (CPV) and Chief Passport Officer, Ministry of External Affairs, New Delhi.
3. Regional Passport Officer,

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Thiruvananthapuram. ....	<b>Respondents</b>
<b>(By Advocates – Mr. Sunil Jacob Jose, SCGSC)</b>	
<b>4. <u>Original Application No. 198 of 2010 -</u></b>	
T. Lalitha, U.D. Clerk, Passport Office, Kozhikode. ....	<b>Applicant</b>
<b>(By Advocate – Mr. P. Santhosh Kumar)</b>	
	<b>V e r s u s</b>
1. Union of India, represented by the Secretary, Ministry of External Affairs, Government of India, New Delhi.	
2. Joint Secretary (CPV) and Chief Passport Officer, Ministry of External Affairs, New Delhi.	
3. Regional Passport Officer, Kozhikode. ....	<b>Respondents</b>

**(By Advocates – Mr. Millu Dandapani, ACGSC)**

These applications having been heard on 18.1.2011, the Tribunal on the same day delivered the following:

**O R D E R**

**By Hon'ble Mr. Justice P.R. Raman, Judicial Member -**

All these are matters pertaining to the right of the applicants to participate in the departmental examination and also if passed, for getting further promotion. By an interim order they were enabled to appear in the departmental examination. Now the learned counsel appearing for the applicants seek withdrawal of the above OAs. We notice that pursuant to the interim order, all the applicants have appeared in the examination. Since the entitlement of the applicants to appear in the examination itself is in dispute and which was not decided at the time of passing the interim order,



we make it clear that the question is left open and the mere fact that they appeared for the test will not place them in a better position until the claim is decided in an appropriate proceedings. Accordingly, these OAs are dismissed as withdrawn, subject to the above.



(K. GEORGE JOSEPH)  
ADMINISTRATIVE MEMBER



(JUSTICE P.R. RAMAN)  
JUDICIAL MEMBER

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